

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO41(ND)/2012
CA NO.

CORAM:


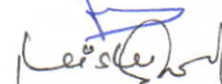
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K. Mohapatra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: M/S Adore Infrasmith Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VIVEK MALIK	Advocate	Petitioners	
2.	Ravi Sood	Adv.	for Respondents	

Order

Learned counsel for the non applicant – respondents request for some time to file reply to the application (CA 128/PB/2016) to place additional documents on record. Let the reply be filed within two weeks with a copy in advance to the counsel opposite. Rejoinder, if any, be filed within two weeks thereafter with a copy in advance to the counsel opposite.

List for arguments on 18.11.2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)